

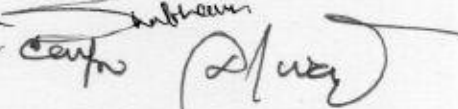


Allahabad Bench

IA No. 247/2020 in
CP No.(IB) 394/ALD/2018ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 17.03.2021

NAME OF THE COMPANY: Bank of India V/s M/s Amitech Textiles Ltd

SECTION OF I & B CODE: 33(1) & 34(3) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Vipin Kushwaha	Adv.	COC	
2.	SHUBHAM AGARWAL	Advocate	FOR RESOLUTION PROFESSIONAL	
3.	S M Awasthi	Adv.	Respondent Centre	

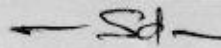
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Sh. Shubham Agarwal, Advocate for the Resolution Professional, Sh. Vipin Kushwaha, Advocate for the COC and Sh. D.N. Awasthi, Advocate for the Respondent are present.

Record shows that pleadings are complete in the present case.

Learned counsel for the Respondent seeks time to prepare the matter for argument.
Prayer is allowed.

Accordingly, put up in the week commencing 26.04.2021 for hearing before the Regular Court.



Dated : 17.03.2021

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Md. Zaid
(Stenographer)